

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

### For Orders

| S. No. | Case No.                                                              | Name of the parties                                                                       | Counsel for Appellants | Counsel for Respondents                  |
|--------|-----------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------|------------------------------------------|
| 1.     | I.A. No. 2208 & 2190 of 2021 in Comp. App. (AT) (Ins) No. 299 of 2020 | State Bank of India<br>Vs.<br>Venugopal Dhoot & Ors.<br><br><b>With</b>                   | Bishwajit Dubey        | Jash Shah-R7 to R9                       |
| 2.     | Comp. App. (AT) (Ins) No. 467 of 2020                                 | Pertamina Hulu Energi Nunukan Company<br>Vs.<br>Venugopal Dhoot & Ors.<br><br><b>With</b> | Varuna Bhanrale        | Sandeep S Ladda-R5<br>Vajyant Paliwal-R3 |
| 3.     | Comp. App. (AT) (Ins) No. 639 of 2020                                 | BPRL Ventures Indonesia B.V. & Anr.<br>Vs.<br>Venugopal Dhoot & Ors<br><br><b>With.</b>   | Dheeraj Nair           | Kritika Nagpal-R1                        |
| 4.     | Comp. App. (AT) (Ins) No. 640 of 2020                                 | BPRL Ventures B.V. & Anr.<br>Vs.<br>Venugopal Dhoot & Ors.                                | Dheeraj Nair           | Moueshree Shukla-R3<br>Prafful Goyal-R8  |

### For Admission (After Notice)

|    |                                       |                                                                                                                                 |                    |                                                                         |
|----|---------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|--------------------|-------------------------------------------------------------------------|
| 5. | Comp. App. (AT) (Ins) No. 244 of 2020 | Vinayak Laser Tech Pvt. Ltd.<br>Vs.<br>Instapower Ltd.                                                                          | Vineet Sharma      | Harsh Gattani<br>Mudit Gupta                                            |
| 6. | Comp. App. (AT) (Ins) No. 292 of 2020 | Anand Rathi Global Finance Ltd.<br>Vs.<br>Network Industries Ltd. & Anr.                                                        | Meghna R.M         | Aaditya Pande-R2                                                        |
| 7. | Comp. App. (AT) (Ins) No. 440 of 2021 | Hitesh Rathod<br>Vs.<br>Ariisto Developers Pvt. Ltd.<br>Acting through Mr. Jayesh Sanghrajka,<br>Resolution Professional & Ors. | Aditya Dewan       | Zinnea Mehta<br>Chintan Gandhi<br>Jay Sangrajka-RP<br>Tishampati Sen-R1 |
| 8. | Comp. App. (AT) (Ins) No. 876 of 2021 | Karun Sharma & Ors.<br>Vs.<br>Gulshan Kumar Gupta                                                                               | Jitender Chaudhary |                                                                         |

|    |                                                                           |                                                    |                 |                                            |
|----|---------------------------------------------------------------------------|----------------------------------------------------|-----------------|--------------------------------------------|
| 9. | Comp. App. (AT)<br>(Ins) No. 1101 of<br>2021<br><br><b>(With Defects)</b> | Manoj Kumar Goyal<br>Vs.<br>Raj Kumar Tyagi & Anr. | Akhil Shankhwar | Ashok Juneja-R1<br>Rajiv Rattan-R2,<br>IRP |
|----|---------------------------------------------------------------------------|----------------------------------------------------|-----------------|--------------------------------------------|

**For Hearing**

|     |                                                                       |                                                                                                                                      |                          |                                                                        |
|-----|-----------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------|--------------------------|------------------------------------------------------------------------|
| 10. | Comp. App. (AT)<br>(Ins) No. 1328 of<br>2019                          | LIC Housing Finance Ltd.<br>Vs.<br>CA Kannan Tiruvengadam & Ors.                                                                     | Arushi                   | Shreyas<br>Edupuganti-R1                                               |
| 11. | Comp. App. (AT)<br>(Ins) No. 644 of<br>2020                           | NRC Employees Union<br>Vs.<br>Vikas Prakash Gupta<br>Resolution Professional &<br>Ors.<br><br><b>With</b>                            | Archit Krishna           | Vikram Hegde-R1<br>Aashna Agarwal-<br>R4Nishit Agarwal-<br>Intervenor  |
| 12. | Comp. App. (AT)<br>(Ins) No. 662 of<br>2020 & I.A No.<br>1142 of 2021 | All India Industrial and General<br>Workers Union & Anr.<br>Vs.<br>Vikas Gupta,<br>Resolution Professional & Anr.<br><br><b>With</b> | Ronita Bhattacharya      | Vikram Hegde-R1<br>Himanshu Satija-<br>R2Nishit Agarwal-<br>Intervenor |
| 13. | Comp. App. (AT)<br>(Ins) No. 48 of<br>2021                            | Shivkailash Babadin Shukla<br>Vs.<br>Vikas Prakash Gupta<br>Resolution Professional & Ors.<br><br><b>With</b>                        | Shreya Singh             | Pratibhanu Kharola-<br>R1<br>Himanshu Satija-R4                        |
| 14. | Comp. App. (AT)<br>(Ins) No. 223 of<br>2021                           | Kalyan Dombivali Municipal<br>Corporation<br>Vs.<br>NRC Ltd.& Anr.<br><br><b>With</b>                                                | Samrat K.Shinde          | Ashna Agarwal<br>Mahesh Agarwal-<br>R1<br>Vikram Hegde-R2              |
| 15. | Comp. App. (AT)<br>(Ins) No. 286-287<br>of 2021                       | Mahavir Nalwaya<br>Vs.<br>Vikas Prakash Gupta & Ors.<br>Resolution Professional, NRC Ltd.                                            | Manish Paliwal           | Pratibhanu Kharola-<br>R1<br>Mahesh Agarwal-<br>R2                     |
| 16. | Comp. App. (AT)<br>(Ins) No. 803 of<br>2020                           | C.E. Fernandes<br>Vs.<br>Naveen Sood<br>Resolution Professional<br>For GEI Industrial Systems Ltd. & Anr.                            | Davesh Bhatia            | Naveen Sood-RP<br>Gaurav Mathur<br>Anushree Kapadia<br>Anvi Majumdar   |
| 17. | Comp. App. (AT)<br>(Ins) No. 24 of<br>2021                            | Dinesh G. Jaiswal<br>Vs.<br>Punjab National Bank & Anr.                                                                              | Purushottam Kumar<br>Jha | Aditya Dewan-R1 &<br>R2                                                |
| 18. | Comp. App. (AT)<br>(Ins) No. 86 of<br>2021                            | Sam Business Continuity Services<br>Vs.<br>CA Kannan Tiruvengadam and Ors.                                                           | Minakshi Jyoti           | Rishav Banerjee<br>Pratik<br>Mukhopadhyay<br>Saptarshi Mandal-R1       |

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|-----|------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------|------------------|-----------------------------------------------------------------------------------------|
| 19. | Comp. App. (AT)<br>(Ins) No. 475 of<br>2021 & I.A. No.<br>1813 of 2021 | KKR India Financial Services Ltd.<br>Vs.<br>Sintex Plastics Technology Ltd and Ors.<br><br><b>With</b> | Shankh Sengupta  | Henna George-R1<br>Keyur Gandhi-R3<br>Hafeez Patarwala-R4<br>Shubhabrata<br>Chakraborti |
| 20. | Comp. App. (AT)<br>(Ins) No. 577 of<br>2021                            | Amit Dinesh Chandra Patel<br>Vs.<br>KKR India Financial Services Ltd. &<br>Anr.<br><br><b>With</b>     | Heena George     | Vividh Tandon<br>Deepak Joshi<br>Kaazvin Kapadia<br>Angelika Awasthi-R1                 |
| 21. | Comp. App. (AT)<br>(Ins) No. 674 of<br>2021                            | DSP Investment Managers Pvt. Ltd.<br>Vs.<br>Sintex Plastic Technology & Ors.<br><br><b>With</b>        | Hafeez Patanwala | Heena George<br>Arjun Sheth-R2<br>Ketul R. Patel-R3<br>Kaazvin Kapadia-R4               |
| 22. | Comp. App. (AT)<br>(Ins) No. 814 of<br>2021                            | Insolvency and Bankruptcy Board of<br>India<br>Vs.<br>Sintex Plastics Technology Ltd. & Ors.           | Vikas Mehta      | Henna George<br>Arvind Kr. Gupta<br>Shivani Sharma-R1<br>Shubhabrata<br>Chakraborti     |
| 23. | Comp. App. (AT)<br>(Ins) No. 521 of<br>2021                            | The Bhagtani Serenity Flat Buyer's<br>Association<br>Vs.<br>Swantantra Kumar & Anr.                    | Shrey Yadav      | Shyam Kapadia<br>Rahul Karnik-R1<br>Jinal Rathi                                         |
| 24. | Comp. App. (AT)<br>(Ins) No. 847 of<br>2021                            | Regional Provident Fund Commissioner,<br>Thane<br>Vs.<br>NRC Ltd. & Ors.                               | D. Rajeshwar Rao | Mahesh Agarwal<br>Himanshu Satija<br>Divyang<br>Chandiromani                            |

**For Directions - to Settle Date**

|     |                                                            |                                                                                                    |                     |                                                                       |
|-----|------------------------------------------------------------|----------------------------------------------------------------------------------------------------|---------------------|-----------------------------------------------------------------------|
| 25. | Comp. App. (AT)<br>(Ins) No. 100 of<br>2020<br><b>(PH)</b> | Connect Residuary Pvt Ltd.<br>Vs.<br>Krishna Chamadia & Ors.<br><br><b>With</b>                    | T.N. Durga Prasad   | Avani Srivastava<br>Raveena Rai                                       |
| 26. | Comp. App. (AT)<br>(Ins) No. 101 of<br>2020<br><b>(PH)</b> | Connect Residuary Pvt Ltd.<br>Vs.<br>Krishna Chamadia & Ors.<br><br><b>With</b>                    | T.N. Durga Prasad   | Rohit Ghosh                                                           |
| 27. | Comp. App. (AT)<br>(Ins) No. 109 of<br>2020<br><b>(PH)</b> | Sales Tax Department, State of<br>Maharashtra<br>Vs.<br>Ricoh India Ltd. & Ors.<br><br><b>With</b> | Prashant S. Kenjale | Sanjeev K. Kapoor<br>Avani Srivastava-<br>R1<br>Raveena Rai-<br>R2&R3 |
| 28. | Comp. App. (AT)<br>(Ins) No. 248 of<br>2020<br><b>(PH)</b> | State Tax Officer<br>Vs.<br>Ricoh India Ltd. & Ors.                                                | Aniruddha P. Mayee  | Raveena Rai-R2 &<br>R3                                                |

|     |                                                                                           |                                                                                                       |                         |                                                      |
|-----|-------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------|-------------------------|------------------------------------------------------|
| 29. | Comp. App. (AT)<br>No. 35 of 2020                                                         | Nitin Rekhan<br>Vs.<br>MP Promoters Pvt. Ltd.                                                         | Manish Kaushik          |                                                      |
| 30. | Review<br>Application No.<br>03 of 2021 in<br>Comp. App. (AT)<br>(Ins) No. 658 of<br>2021 | Bindu Enterprises Pvt. Ltd.<br>Vs.<br>Sonu Jain, Liquidator of Falcon<br>Consultancy Pvt. Ltd. & Ors. | Prasenjeet<br>Mohapatra | Sonu Jain-R1 & R3<br>Achal Gupta<br>Abhishek Seth-R2 |

Copy to: -

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar